

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GALLIUM INDUSTRIES LIMITED Date of Commencement of Liquidation: 17-12-2018; List of Stakeholders as on Date: 21-02-2019; Name of IP: Mr. Vijender Sharma; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				107312				NA
2	Liquidation costs incurred till date				577622				NA
3	Secured financial creditors	4	976402506.1	4	976025506.1		377000		Annexure 3
4	Unsecured financial creditors	1	242895	1	242895				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	32	15851174.92	78	11808573.01		6034934.81		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	36970763	10	35857919		1112844		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		47	1029467339.02	93	1024619827.11	0	7524778.81	0	